Annexure – 7 Name of the corporate debtor: <u>Coastal Energy Private Limited</u>; Date of commencement of CIRP: <u>January 6th, 2020</u>; List of creditors as on: <u>November 30, 2020</u>

	(Amount in₹)														(A mount in ₹)	
Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any	
		nment	Identifi cation No.	receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	not admitted	verification	
	State Tax Departm ent Sales tax Officer, Ahmeda bad	Gujarat			40,41,45, 059	40,41,45,05 9	Operational			No		0	0	0	0	
2	Principal Commiss ioner of Customs ,Vishaka patnam				19,69,70, 753	19,69,70,75 3	Operational			No		0	0	0	0	
	(Ministry	Govern ment of India		06-10- 2020	10873	10873	Operational			NO		0	0	0	0	

List of operational creditors (Government dues)

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